

HIGH COURT OF CHHATTISGARH, BILASPUR

ADVERTISEMENT

Adv. No. **01** /II-14-1/2015

Bilaspur, dated **05th** May, 2015.

Applications are invited in prescribed proforma for recruitment to the following posts, from eligible candidates having qualifications as mentioned below.

<p>1. <u>Assistant Registrar (IT)</u> No. of post - 01 (Unreserved) Pay Band of Rs. 15600-39100+5400 G.P.</p>
<p><u>QUALIFICATION & EXPERIENCE: -</u> Working knowledge of Unix/Open Source Software/ Windows NT/Oracle and other RDMS packages/ Systems Analysis and Programming, Development in PHP, My SQL Database Administration and Design knowledge of all the stage PLC for Software development with the following educational qualifications. (i) M.E. /M. Tech. degree in Computer Science or related subject from a recognized University/Institution. OR 'C' level course from DOE with minimum 5 years experience. OR B.E./B.Tech. degree in Computer Science or related subject from recognized institution/ university with 5 years experience. OR MCA/ M. Sc. degree in Computer Science or related subject from recognized institution/ university with 5 years experience.</p>
<p>2. <u>COMPUTER PROGRAMMER</u> No. of posts - 02 (UR-01, ST-01) Pay Band of Rs. 15600-39100+5400 G.P.</p>
<p><u>QUALIFICATION & EXPERIENCE :-</u> Working knowledge of Unix/Open Source Software/ Windows NT/Oracle and other RDMS packages/ Systems Analysis and Programming, Development in PHP, My SQL Database Administration and Design knowledge of all the stage PLC for Software development with the following educational qualifications. (i) B.E. / B. Tech degree in Computer Science or related subject from a recognized University/ Institution with 5 years experience in programming/ Software development field. OR Second Class Bachelor degree from a recognized university with 'B' level course from DOE with 5 years experience in programming/ Software development field. OR MCA/ M. Sc. degree in Computer Science or related subject from recognized institution/ university with 5 years experience.</p>
<p>3. <u>SOFTWARE ENGINEER</u></p>

No. of post - 01 (Unreserved)

Pay Band of Rs. 9300-34800+4400 G.P.

QUALIFICATION & EXPERIENCE: -

Working knowledge of Unix/Open Source Software/ Windows NT/Oracle and other RDMS packages/ Systems Analysis and Programming, Development in PHP, My SQL Database Administration and Design knowledge of all the stage PLC for Software development with the following educational qualifications.

(i) B.E. / B. Tech. degree in Computer Science or related subject from a recognized University/ Institution with 3 years experience in programming/ Software development field.

OR

Second Class Bachelor Degree from a recognized university with 'B' level course from DOE with 3 years experience in programming/ Software development field.

OR

MCA/ M. Sc. degree in Computer Science or related subject from recognized institution/ university with 3 years experience.

4. HARDWARE ENGINEER

No. of post - 01 (Unreserved)

Pay Band of Rs. - 9300-34800+4400 G.P.

QUALIFICATION & EXPERIENCE: -

Working knowledge of Unix/Open Source Software/ Windows NT with the following educational qualifications.

B.E. / B. Tech degree in Computer Science or related subject from a recognized University/ Institution with 3 years experience in Hardware/LAN maintenance in any esteemed organization/firm.

5. ASSISTANT PROGRAMMER

No. of posts - 03 (UR - 02, ST-01)

Pay Band of Rs. - 9300-34800+4300 G.P.

QUALIFICATION & EXPERIENCE :-

Working knowledge of Unix/Open Source Software/ Windows NT/ with the following educational qualifications.

(i) MCA/ M. Sc./ B.E./ B. Tech degree in Computer Science or related subject from recognized institution/ university.

OR

Second Class Bachelor degree from a recognized university with 'A' level Course from DOE or PGDCA from any recognized University with 3 years experience in programming/ Software development field.

Preference will be given to the higher qualified candidates.

6. DATA ENTRY OPERATOR

No. of posts - 06 (UR- 2, ST-2, OBC-1, SC-1)

Pay Band of Rs. - 5200-20200 + 2400 G.P.

QUALIFICATION & EXPERIENCE

Working knowledge of Unix/Open Source Software/ Windows NT/ with the following educational qualifications.

(i) At least second class bachelor degree from a recognized University in Computer Science or related subject;
OR
Second class bachelor degree from any recognized University with PGDCA from any recognized University ;
OR
Second class bachelor degree from a recognized University with 'O' level course from DOE.
(ii) Desirable Experience: Working knowledge of Operating Systems and Office application suites.
(iii) Knowledge of Hindi and English typing (Preference will be given to those candidates who have passed typewriting examination in Hindi and English language from any recognized board)

Note:-1. The number of posts may increase or decrease and number of reserved posts may also vary consequently subject to the decision of Hon'ble High Court of C.G. in Writ Petitions (C) No. 591/2012, 592/2012, 593/2012 & 594/2012.

2. The candidates belonging to OBC should not be in the creamy layer.

Note:- *The advertisement issued on 27.09.2013 for recruitment to the Computer Cadre Posts is recalled. However, all such candidates whose applications were found valid in said advertisement and their names were published on the website of this High Court, in the list of eligible candidates for recruitment to the said posts, shall not be required to apply afresh.*

Other Conditions:-

- (a.) The applicant should be Citizen of India.
- (b.) He/She has attained 21 years and has not completed 30 years as on 01.01.2016. (Upper age limit will be 35 years for bonafide resident of Chhattisgarh only)
- The upper age limit shall be relaxable upto a maximum limit of 5 years for the candidates belonging to Scheduled Caste, Scheduled Tribe and other Backward Classes of Chhattisgarh.
 - The upper age limit shall be relaxable upto a maximum limit of 10 years for the women candidates of bonafide residents of Chhattisgarh.
 - The upper age limit of candidates, who are Government servants of State of Chhattisgarh, whether permanent or temporary, shall be relaxable upto further 5 years in addition to the relaxations available as above.
- Provided further that if any candidate is entitled for relaxation under more than one category, he would be granted relaxation under one, which provide for maximum relaxation.
- (c.) Candidates claiming reserved category (SC/ST/OBC) shall submit their permanent Caste Certificate issued by Competent Authority only, otherwise they will be treated under Unreserved Category. The reserved candidates shall submit the attested* copy of their permanent Caste Certificate along-with the application.
- (d.) Reserved candidates (SC/ST/OBC) are required to submit an affidavit as per proforma enclosed prescribed by the State Government in Circular dated 29.06.2013, at the time of their joining or otherwise their appointment shall be cancelled.

- (e.) Candidates claiming reserved category (SC/ST/OBC) of other States including erstwhile State of M.P. will be considered under Unreserved Category.
- (f.) He/She should possess good character and is of sound mind and body and free from any bodily or mental defect which renders him/her unfit for such appointment.
- (g.) He/She has not more than one living spouse.
- (h.) He/She has not been dismissed or removed from service by any High Court, Government or Statutory or Local Authority.
- (i.) He/She has not been convicted of any offence involving moral turpitude or has not been permanently debarred or disqualified by any High Court/Union/State Public Service Commission or any Services Selection Board or Staff Selection Commission.
- (j.) He/she must possess the requisite qualification and experience desired for the said advertised posts on or before the last date of receipt of application.
- (k.) The application in prescribed proforma (duly Typed) must reach the **O/o Registrar General, High Court of Chhattisgarh, Bodri, Bilaspur (C.G.) by Registered Post/ Speed Post/ Other Courier/ Humdast** along with attested* copies of testimonials/certificates (duly attested by Gazetted Officer) regarding age, Caste, qualification and experience (if any), duly attested* passport size photograph be affixed in prescribed proforma. Application must be accompanied with the self addressed envelope duly Rs. 5/- stamped (size 9 x 4) and failing which, the application may be summarily rejected and no correspondence will be entertained in this regard. The applications completed in all respect alongwith the enclosures will be accepted **upto 5.00 P.M. of 05.06.2015**. Application received thereafter, will not be entertained.
- (l.) The persons already in service must send their application through proper channel or alongwith NOC of their employer, otherwise, their applications shall be rejected. Further, such application be sent to the undersigned in such a manner so that it should reach the undersigned, on or before last date of receiving applications.
- (m.) One envelope should contain only one application.
- (n.) The envelop containing application should be superscribed **"APPLICATION FOR THE POST OF "**.
- (o.) The Head of Office reserves the right to reject all or any application without communicating any reason to the applicant. The competent Authority further reserves the right of fixing cut off marks for educational/ professional qualification for deciding candidature during scrutiny of the application forms or at any stage of the recruitment examination process.
- (p.) The candidates whose applications are found suitable will be called for Written test/Skill Test and or Interview. The information of the same will be sent to them in the postal envelopes enclosed by them with the applications. List of eligible and non eligible candidates will be displayed separately in the notice board of this Registry at the earliest. After completion of scrutiny of applications, the list of eligible and non eligible candidates will also be uploaded in the website of High Court

<http://www.cghighcourt.nic.in> prior to Written Test/Skill test and or interview.

- (q.) The eligible candidates, who fail to receive the Call Letters for appearing in test till the date of examination, shall appear on the date of examination personally along-with the proof of submission of application prior to 2 hours of the time of exam. After verification if their candidature is found correct, they may be permitted for appearing in Written Test/Skill Test/Interview.
- (r.) There shall be a Written test/Skill Test and or interview.
- (s.) No TA/DA should be admissible to any candidate for appearing in any of the tests/ interview.
- (t.) The selected candidates shall be kept in probation for a period of two years.

If above mentioned conditions are acceptable then only the candidate should apply for the posts.

* Attested - By a Gazetted Officer.

For further details visit our website at : **<http://www.cghighcourt.nic.in>** .

Sd/-
(Arvind Singh Chandel)
In-Charge Registrar General